



**NOTIFICATION No. 147 / 2020**

The Government in G.O.Ms.No.940, Home(Cts.III) Department, dated 26.12.2016 and in G.O.Ms.No.80 and 81, Home(Cts.III) Department, dated 05.02.2019 have issued orders for the constitution of separate District Munsif Court and separate Judicial Magistrate Court at Mettupalayam, by bifurcating the existing District Munsif-cum-Judicial Magistrate Court, Mettupalayam in Coimbatore District, in the cadre of Civil Judge.

Thiru. K.S.S.Siva, Judicial Magistrate II, Salem, is transferred and posted as District Munsif, Mettupalayam, in the aforesaid newly sanctioned separate District Munsif Court.

Thiru. S.Palani, Judicial Magistrate III, Tirunelveli, is transferred and posted as Judicial Magistrate, Mettupalayam, in the aforesaid newly sanctioned separate Judicial Magistrate Court.

**HIGH COURT OF MADRAS, CHENNAI,**  
**DATED: 08.12.2020.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**

  
(50)